

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(31)

T.C.P No. 91/(MAH)/2015  
CA No. 15 & 18/2017 & 54/2016

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Aneesha Dutta & Anr.  
V/s.  
Northbridge Consulting Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Santosh Paul	Counsel	
2.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Complainant Petitioners	
3.	Mr. Zaid Ansari	Adv for R 2	

ORDER

CA 54/2016 & 15,18/2017 in TCP 91/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 16.1.2018.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)